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**AND THE EMPLOYMENT NEWS DATED 15-21 FEBRUARY, 2014**

**Government of India**  
**SERIOUS FRAUD INVESTIGATION OFFICE**  
**2nd Floor, Paryavaran Bhavan, B Block,**  
**B3 Wing, CGO Complex, Lodhi Road, New Delhi-110003.**

**LAST DATE EXTENDED TO 30<sup>TH</sup> APRIL 2014**

**No. 2/2/2004Admn.SFIO**

Serious Fraud Investigation Office seeks to fill up the following vacancies in **Headquarters at New Delhi** and Regional Offices at **Mumbai, Chennai, Hyderabad and Kolkata** on transfer on deputation (ISTC) basis.

<b>S. No.</b>	<b>Category of Post</b>	<b>Tentative No. of posts</b>	<b>Scale of Pay</b>
1.	Additional/Joint Director (Forensic Audit)	02	PB:4 Rs.37400-67000 + GP Rs.8700
2.	Additional/Joint Director (Capital Market)	01	PB:4 Rs.37400-67000 + GP Rs.8700
3.	Additional/Joint Director (Investigation)	02	PB:4 Rs.37400-67000 + GP Rs.8700
4.	Additional/Joint Director (Financial Transactions)	02	PB:4 Rs.37400-67000 + GP Rs.8700
5.	Deputy Director (Investigation)	01	PB:3 Rs.15600-39100 + GP Rs.6600
6.	Senior Assistant Director (Banking/Capital Market/Corporate Law/Forensic Audit/Taxation/ Customs & Central Excise)	16	PB:3 Rs.15600-39100 + GP Rs.5400
7.	Senior Prosecutor	05	PB:3 Rs.15600-39100 + GP Rs.5400
8.	Assistant Director (Investigation/Law/Capital Market/Forensic Audit)	07	PB:2 Rs.9300-34800 + GP Rs.4800
9.	Prosecutor-II	04	PB:2 Rs.9300-34800 + GP Rs.4800
10.	Office Superintendent	02	PB:2 Rs.9300-34800 + GP Rs.4600
11.	Private Secretary	07	PB:2 Rs.9300-34800 + GP Rs.4600
12.	Personal Assistant	15	PB:2 Rs.9300-34800 + GP Rs.4200
13.	Assistant	05	PB:2 Rs.9300-34800 + GP Rs.4200

The particulars of posts, eligibility conditions and the format of application are given below. Interested and willing officers may apply through proper channel in the prescribed format. The last date for submission of application is six weeks from the date of this advertisement.

Assistant Director [I/A]

## BIO DATA PROFORMA

Post Applied for \_\_\_\_\_

For Headquarters at New Delhi/Regional Office at \_\_\_\_\_

1. Name and Address in Block Letters :
2. Date of Birth [in Christian Era] :
3. Date of retirement under Central Govt. :
4. Educational Qualifications :
5. Details of employment in chronological order. Enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient.

Office/Institution/Organisation	Post Held	From	To	Scale of Pay And Last Basic Pay	Nature of Duties

6. Nature of Present employment i.e. :  
Temporary or quasi-permanent or  
Permanent or Ad-hoc
7. In case the present employment is held on deputation basis/contract basis please state

- [a] The date of Initial appointment :
- [b] Period of appointment on deputation/contract:
- [c] Name of parent office/orgn. to which you belong:

8. Additional details about present employment. Please state whether working under:

- [a] Central Government.
- [b] State Government
- [c] Union Territory/Administration
- [d] Autonomous Organisation
- [e] Government Undertakings
- [f] Universities

9. Is the scale of pay currently drawn : Yes/No  
is under financial upgradation under  
ACP/MACP? If yes, mention the regular: Regular scale of pay : Rs.  
scale of pay of the post held on regular basis.
10. Total emoluments per month now drawn :
11. Additional information, if any, which you :  
Would like to mention in support of your :  
suitability for the post. Enclose a separate :  
sheet, if the space is insufficient :
12. Whether belongs to SC/ST :
13. Remarks :

Signature of the candidate:

Name :

Address :

Tel. No. :

Date:

Countersigned \_\_\_\_\_  
[Employer]

## CERTIFICATE

1. Certified that particulars furnished by Shri/Smt./Kum.\_\_\_\_\_ have been verified from his/her record found correct.
  
2. No vigilance case is either pending or contemplated against Shri/Smt./Kum.\_\_\_\_\_. His/her integrity is certified.
  
3. No major or minor penalty was imposed on Shri/Smt./Kum.\_\_\_\_\_ during the last 10 years as per records in the Ministry/Department.
  
4. The ACRs of Shri/Smt./Kum.\_\_\_\_\_ for the last five years are enclosed.

SIGNATURE OF HEAD OF OFFICE/DEPARTMENT  
WITH STAMP

PLACE:  
DATE:

**Eligibility Conditions for appointment to the post of Additional/Joint Director (Capital Market)**

Pay Band and Grade Pay or pay Scale : (PB-4) Rs.37400-67000 + grade pay Rs.8700/  
(PB-3) : Rs.15600-39100 + grade pay Rs.7600

Method of recruitment : Deputation including short-term contract:

Eligibility : Officers of the Central Government or State Governments or Union territories or Public Sector Undertakings or autonomous and statutory authorities:

- (a) (i) holding analogous post or equivalent on regular basis in the parent cadre or department ; or
- (ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs. 15600-39100 + grade pay of Rs.7600/- in PB-3 or equivalent ;
- (iii) (for the post of Joint Director the following officers are also eligible to apply) –
- (a) holding analogous post or equivalent on regular basis in the parent cadre or department ; or
- (b) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band and grade pay/scale of pay of Rs.15600-39100/- with Grade Pay of Rs.6600 in PB-3 or equivalent in the parent cadre or department.

(b) possessing the following educational qualifications and experience:

Essential:

- (i) qualifications recognised for enrollment in the register of members of the Institute of Chartered Accountants of India; or
- qualifications recognised for enrollment in the register of members of the Institute of Company Secretaries of India; or
- qualifications recognised for enrollment in the register of members of the Institute of Chartered Financial Analysts of India; or
- Master's Degree in Economics or Commerce or Business Administration from a recognised University or Institution or equivalent.
- (ii) Ten years'(eight years for the post of Joint Director) experience in the field of regulation of capital market or merchant banking.

Desirable:

- (i) Degree in Law from a recognised University.
- (ii) should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

(Period of deputation including period of Deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the central Government shall ordinarily not to exceed five years extendable up to seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications).

**Eligibility Conditions for appointment to the post of Additional/Joint Director (Financial Transactions)**

Pay Band and Grade Pay or pay Scale : (PB-4) Rs.37400-67000 + grade pay Rs.8700/  
(PB-3) Rs.15600-39100 + grade pay Rs.7600

Method of recruitment : Deputation including short-term contract

Eligibility : Officers of the Central Government or the State Governments or the Union territories or Public Sector Undertakings or Autonomous and Statutory Bodies:

- (a) (i) holding analogous post or equivalent on regular basis in the parent cadre or department ; or
- (ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs. 15600-39100 + grade pay of Rs.7600/- in PB-3 or equivalent ;
- (iii) (for the post of Joint Director the following officers are also eligible to apply)–
  - a) holding analogous post or equivalent on regular basis in the parent cadre or department ; or
  - b) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band and grade pay/scale of pay of Rs.15600-39100/- with Grade Pay of Rs.6600 in PB-3 or equivalent in the parent cadre or department.

(b) possessing the following educational qualifications and experience:

Essential:

- (A) (i) Bachelor's Degree from a recognized University; or
- (ii) Qualification recognized for enrolment in the Register of Members of the Institute of Chartered Accountants of India/ Institute of Cost Accountants of India ;

(B) ten years' (eight years for the post of Joint Director) experience in the field of regulation or operation of Banking sector.

Desirable:

(i) qualifications recognised for enrolment in the Register of Members of the Institute of Chartered Accountants of India ; or

qualifications recognised for enrolment in the Register of Members of the Institute of Company Secretaries of India; or

qualifications recognised for enrolment in the Register of Members of the Institute of Chartered Financial Analysts of India; or

Master's Degree in Economics or Commerce or

Business Administration from a recognized University; Or

Degree in Law from a recognised University.

Note : Period of deputation including period of Deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the central Government shall ordinarily not to exceed five years extendable up to seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

**Eligibility Conditions for appointment to the post of Additional/Joint Director (Forensic Audit)**

Pay Band and Grade Pay or pay Scale : (PB-4) Rs.37400-67000 + grade pay Rs.8700/  
(PB-3) Rs.15600-39100 + grade pay Rs.7600

Method of recruitment : Deputation

Eligibility : Officers of Central Organized Accounts Service under the Central Government [Indian Audit and Accounts Service, Indian Defence Accounts Service, Indian Cost Accounts Service, Indian Railway Accounts Service, P&T Finance and Accounts Service, Indian Civil Accounts Service];

(A) (i) holding analogous post in the parent cadre/department on regular basis ; or

(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band and grade pay/scale of pay of Rs.15600-39100/- with Grade Pay of Rs.7600 in PB-3 or equivalent in the parent cadre or department ;

(iii) (for the post of Joint Director the following officers are also eligible to apply)–

a) holding analogous post in the parent cadre/department on regular basis ; or

b) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band and grade pay/scale of pay of Rs.15600-39100/-

with Grade Pay of Rs.6600 in PB-3 or equivalent in the parent cadre or department.

(B) possessing the following educational qualification and experience:-

Essential:

(A) (i) Bachelor's Degree from a recognized University; or

(ii) Qualification recognized for enrolment in the Register of Members of the Institute of Chartered Accountants of India/ Institute of Cost Accountants of India ;

(B) Ten years' (eight years for the post of Joint Director) experience in the field of forensic auditing/commercial audit/ internal audit division/investigation of accounts and auditing;

Desirable:-

(i) Master's Degree preferably in Business Administration / Economics / Commerce;

(ii) should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note ; Period of deputation including period of Deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the central Government shall ordinarily not to exceed five years extendable up to seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

**Eligibility Conditions for appointment to the post of Additional/Joint Director (Investigation)**

Pay Band and Grade Pay or pay Scale : (PB-4) Rs.37400-67000 + grade pay Rs.8700/  
(PB-3) Rs.15600-39100 + grade pay Rs.7600

Method of recruitment : Deputation

Eligibility : Officers of Indian Revenue Service [Taxation / Customs], Indian Police Service under the Central Government and other organizations such as Enforcement Directorate, Central Bureau of Investigation; .

(A) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band and grade pay/scale of pay of Rs.15600-39100/- with Grade Pay of Rs.7600 in PB-3 or equivalent in the parent cadre or department ; and

(iii) (for the post of Joint Director the following officers are also eligible to apply) –

a) holding analogous post on regular basis in the parent cadre or department; or

b) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band and grade pay/scale of pay of Rs.15600-39100/- with Grade Pay of Rs.6600 in PB-3 or equivalent in the parent cadre or department.

(B) possessing the following educational qualification and experience:-

Essential;

(A) (i) Bachelor's Degree from a recognized University; and

(ii) ten years'(eight years for the post of Joint Director) experience in the field of enforcement of economic laws such as Foreign Contribution Regulation Act / Foreign Exchange Management Act / Income Tax / Monopolies and Restrictive Trade Practices Act / Conservation of Foreign Exchange and Prevention of Smuggling Activities Act / Customs and Excise etc. / Enforcement of regulatory laws / Investigation of Economic Offences and collection of Intelligence thereto.

Desirable:-

(i) Degree in Law / Commerce / Economics;

(ii) should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note : Period of deputation including period of Deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the central Government shall ordinarily not to exceed five years extendable up to seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

**Eligibility Conditions for appointment to the post of Deputy Director (Investigation)**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.6600

Method of recruitment: Deputation (ISTC)

Eligibility : Officers from the Central or State Government or Union Territories :

(a) (i) holding analogous post on regular basis in the parent Cadre or Department; Income Tax, Customs, Enforcement Directorate, CBI, IB, other police organizations dealing with investigation or gathering of intelligence; or

(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the revised scale of pay of Rs.15600-39100 +GP 5400 [PB-3] or equivalent in the parent Cadre or Department; or

(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the revised scale of pay of Rs.9300-34800/- + GP Rs.4800/- [PB:2] or equivalent in the parent cadre / department ;

(b) Possessing the following educational qualifications and experience:

Essential

- (i) Bachelor Degree from a recognized University or Institution or equivalent and
- ii} five years experience in enforcement of regulatory laws or investigation of economic offences and collection of intelligence thereto.

Desirable

- i) Degree in Law from a recognized university or equivalent.

Note: [i] Period of deputation including period of deputation[including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Senior Assistant Director (Banking)**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment: Deputation (ISTC)

Eligibility : Officers from the Central or State Governments or Union Territories or Public Sector Undertakings or Statutory or Autonomous Bodies;

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4800 or equivalent in the parent cadre or department; or

(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4600 or equivalent in the parent cadre or department;

(b) Possessing the following educational qualifications and experience –

Essential

[i] Bachelor's Degree from a recognized University or equivalent; and

[ii] Four years' experience in the field of regulation / operation of Banking Sector.

Desirable:

[i] Degree in Law from a recognized university or equivalent; or

[ii] Qualifications recognized for enrolment in the Register of Members of the Institute of Chartered Accountants of India; or

Qualifications recognized for enrolment in the Register of Members of the Institute of Chartered Financial Analysis of India; or

Qualifications recognized for enrolment in the Register of Members of the Institute of Cost Accountants of India; or

Master Degree in Business Administration.

[iii] Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings/expert knowledge of Capital Market and Security Law procedures, commercial and business laws and thorough understanding of regulatory environment and also possessing good analytical, communication and interpersonal skills and exposure in investigating fields, market manipulations, price rigging, frauds on stock exchanges etc.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Senior Assistant Director (Capital Market)**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central or State Governments or Union Territories or Public Sector Undertakings or Statutory or Autonomous Bodies;

(a) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4800 or equivalent in the parent cadre or department; or

(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4600 or equivalent in the parent cadre or department; and

(b) Possessing the following educational qualifications and experience:

## Essential

- (i) Bachelor's Degree from a recognized University or equivalent; and
- (ii) Four years' experience in the field of economic laws such as Stock Market Regulations/ Merchant Banking.

## Desirable:

- (i) Degree in Law from a recognized university or equivalent; or
- (ii) Qualifications recognized for enrolment in the Register of Members of the Institute of Chartered Accountants of India; or

Qualifications recognized for enrolment in the Register of Members of the Institute of Company Secretaries of India; or

Qualifications recognized for enrolment in the Register of Members of the Institute of Chartered Financial Analysis of India; or

Qualifications recognized for enrolment in the Register of Members of the Institute of Cost Accountants of India; or

Master Degree in Business Administration.

- (iii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings/expert knowledge of Capital Market and Security Law procedures, commercial and business laws and thorough understanding of regulatory environment and also possessing good analytical, communication and interpersonal skills and exposure in investigating fields, market manipulations, price rigging, frauds on stock exchanges etc.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

## **Eligibility Conditions for appointment to the post of Senior Assistant Director (Corporate Law)**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment: Deputation (ISTC)

Eligibility : Officers from the Central or State Governments or Union Territories or Public Sector Undertakings or Statutory or Autonomous Bodies;

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or
- (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4800 or equivalent in the parent cadre or department; or
- (iii) with three years' service in the grade after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4600 or equivalent in the parent cadre or department; and

(b) Possessing the following educational qualifications and experience:

Essential

- (i) Bachelor's Degree from a recognized University or equivalent; and
- (ii) Four years' experience in the field of Corporate Law.

Desirable

- (i) Degree in Law from a recognized university or equivalent; or
- (ii) Qualifications recognized for enrolment in the Register of Members of the Institute of Company Secretaries of India;
- (iii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Senior Assistant Director (Customs & Central Excise)**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central or State Governments or Union Territories or Public Sector Undertakings or Statutory or Autonomous Bodies;

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or
- (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4800 or equivalent in the parent cadre or department; or

(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4600 or equivalent in the parent cadre or department; and

(b) Possessing the following educational qualifications and experience:

Essential

- (i) Bachelor's Degree from a recognized University or equivalent; and
- (ii) Four years' experience in the field of enforcement of economic laws such as Foreign Contribution Regulation Act/ Foreign Exchange Management Act/ Conservation of Foreign Exchange and Prevention of Smuggling Activities Act/ Customs & Excise.

Desirable:

- (i) Degree in Law from a recognized university or equivalent; and
- (ii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings, and having expert knowledge of Security Law procedures, commercial and business laws and thorough understanding of regulatory environment and also possessing good analytical, communication and interpersonal skills and exposure in investigating fields, market manipulations, price rigging, frauds on stock exchanges etc.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Senior Assistant Director (Forensic Audit )**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central or State Governments or Union Territories or Public Sector Undertakings or Statutory or Autonomous Bodies;

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or
- (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4800 or equivalent in the parent cadre or department (Office of the Comptroller & Auditor General of India and its subordinate offices); or

(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4600 or equivalent in the parent cadre or department (Office of the Comptroller & Auditor General of India and its subordinate offices); and

(b) Possessing the following educational qualifications and experience:

Essential

(i) Bachelor's Degree from a recognized University or equivalent; and

(ii) Four years' experience in the field of auditing or forensic auditing.

Desirable:

(i) Degree in Commerce; or

(ii) Qualifications recognized for enrolment in the Register of Members of the Institute of Chartered Accountant of India or qualification recognized for enrolment in the Register of Members of the Institute of Company Secretaries of India or Qualifications recognized for enrolment in the Register of Members of the Institute of Cost & Works Accountants of India.

(iii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Senior Assistant Director (Taxation)**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment : Deputation (ISTC) Officers from the Central or State Governments or Union Territories or Public Sector Undertakings or Statutory or Autonomous Bodies;

(a) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4800 or equivalent in the parent cadre or department (Central Board of Direct Taxes); or

(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs.9300-34800 GP Rs.4600 or equivalent in the parent cadre or department (Central Board of Direct Taxes); and

(b) Possessing the following educational qualifications and experience:

Essential

- (i) Bachelor's Degree from a recognized University or equivalent; and
- (ii) Four years' experience in the field of direct taxation.

Desirable:

- (i) Degree in Law from a recognized university or equivalent; or
- (ii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings/expert knowledge of taxation rules and procedures, commercial and business laws and thorough understanding of regulatory environment and also possessing good analytical, communication and interpersonal skills and exposure in investigating fields, market manipulations, price rigging, frauds on stock exchanges etc.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Senior Prosecutor**

Pay Band and Grade Pay or pay Scale : (PB-3) Rs.15600-39100 + grade pay Rs.5400

Method of recruitment : Deputation (ISTC)

Eligibility : Officers under the Central/State Government /union territories / public sector undertakings / statutory and autonomous bodies

- (a) (i) holding analogous post on regular basis in the parent cadre or department; or
  - (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with Grade Pay of Rs.4800 or equivalent in the parent cadre or department; or
  - (iii) with three years' service in the grade after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with Grade Pay of Rs.4600 or equivalent in the parent cadre or department; and

b) Possessing the following educational qualifications and experience –

Essential:-

- (i) Bachelor's degree in Law from a recognized University or equivalent; and
- (ii) Three years' experience in handling litigation and court matters.

Desirable:

- (i) should have two year experience in handling prosecution matters in courts relating to companies in corporate/criminal law; and
- (ii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

**Eligibility Conditions for appointment to the post of Assistant Director (Capital Market )**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4800

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Public Sector Undertakings or Reserve Bank of India or autonomous and statutory bodies;

- (a)
  - (i) holding analogous post on regular basis in the parent cadre or department; or
  - (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300- 34800 + Grade Pay of Rs.4600/- or equivalent in the parent cadre or department; or
  - (iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300- 34800 + Grade Pay of Rs.4200/- or equivalent in the parent cadre or department; and
- (b) possessing the following educational qualifications and experience:

Essential :

- (i) qualifications recognised for enrolment in the Register of Members of the Institute of Chartered Accountants of India; or
- qualifications recognised for enrolment in the Register of Members of the Institute of Company Secretaries of India; or

qualifications recognised for enrolment in the Register of Members of the Institute of Chartered Financial Analysts of India; or

Bachelor's Degree in Economics or Commerce or Business Economics or Business Studies or Business Administration from a recognised University or Institution or equivalent.

(ii) three years' experience in regulation of Capital Market or Merchant Banking.

Desirable :

- (i) Knowledge of tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings;
- (ii) possessing knowledge of Capital Market and Security Law Procedures, Commercial and Business Laws and thorough understanding of regulatory environment and also possessing good analytical, communication and interpersonal skills and exposure in investigating fields, market manipulations, price rigging, frauds on stock exchanges etc.

Note: [i] Period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years extendable up to seven years. The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding 56 years as on the closing date of the receipt of applications.

**Eligibility Conditions for appointment to the post of Assistant Director (Forensic Audit)**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4800

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Public Sector Undertakings or Autonomous and Statutory bodies;

(a) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800/- with Grade Pay of Rs.4600/- or equivalent in the parent cadre or department; or

(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800/- with grade pay of Rs.4200/- or equivalent in the parent cadre or department; and

(b) Possessing the following educational qualifications and experience:

Essential

- (i) Bachelor's Degree from a recognized University or equivalent; and
- (ii) Possessing 3 years' experience in the field of auditing or forensic auditing.

Desirable:

Should be conversant with tools and techniques of collection of evidence or recording of statements or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed five years extendable upto seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

**Eligibility Conditions for appointment to the post of Assistant Director (Investigation )**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4800

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Public Sector Undertakings or Autonomous and Statutory bodies:

(a) (i) holding analogous post on regular basis in the parent cadre/department; or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with Grade Pay of Rs.4600 or equivalent in the parent cadre or department; or

(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with Grade Pay of Rs.4200 or equivalent in the parent cadre or department; and

(b) Possessing the following educational qualifications and experience:

Essential

(i) Bachelor's Degree from a recognized University or equivalent;

(ii) Three years' experience in Enforcement of regulatory laws or Investigation of Economic offences and collection of intelligence thereto.

Desirable :

Should be conversant with tools and techniques of collection of evidence or recording of

statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed five years extendable upto seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

### **Eligibility Conditions for appointment to the post of Assistant Director (Law )**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4800

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Public Sector Undertakings or Autonomous and Statutory bodies:

(a) (i) holding analogous post on regular basis in the parent cadre/department; or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with Grade Pay of Rs.4600 or equivalent in the parent cadre or department; or

(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with Grade Pay of Rs.4200 or equivalent in the parent cadre or department; and

(b) Possessing the following educational qualifications and experience:

Essential :

(i) Bachelor's Degree in Law from a recognized University or equivalent;

(ii) Three years' experience in handling court cases and other legal matters.

Desirable :

Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed five years extendable upto seven years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

## **Eligibility Conditions for appointment to the post of Prosecutor-II**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4800

Method of recruitment : Deputation (ISTC)

Eligibility : Officers under the Central / State Governments

(a) (i) Holding analogous post on regular basis in the parent cadre/department: or

(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800/- with Grade Pay of Rs.4600/- or equivalent in the parent Cadre or Department; or

(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800/- with Grade Pay Rs.4200/- or equivalent in the parent Cadre or Department; and

(b) Possessing the following educational qualifications and experience :

Essential:-

(i) Bachelor's degree in Law from a recognized University or equivalent; and

(ii) Three years' experience in handling litigation and court matters.

Desirable:

(i) should have one year experience in handling prosecution matters in courts relating to companies in corporate/criminal law; and

(ii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.

Note: [i] Period of deputation including period of deputation [including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of five years extendable upto seven years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

## **Eligibility Conditions for appointment to the post of Office Superintendent**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4600

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Public Sector Undertakings or Autonomous and Statutory bodies:

(a) (i) Holding analogous post on regular basis in the parent cadre/department; or

(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800/- with Grade Pay Rs.4200/- or equivalent in the parent Cadre or Department; and

(b) Possessing a Bachelor's Degree from a recognized University or equivalent.

Note: [i] Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed three years extendable upto five years The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

### **Eligibility Conditions for appointment to the post of Private Secretary**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4600

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Pubic Sector Undertakings or Autonomous and Statutory bodies:

(a) (i) holding analogous post on regular basis in the parent cadre/department; or

(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.9300-34800 with GP Rs.4200/- or equivalent in the parent Cadre or Department; and

(b) Possessing the following qualifications :

(i) Bachelor's Degree from a recognized University or equivalent; and

(ii) Speed of 100 w.p.m. in English stenography and 50 w.p.m. in typing.

Note: [i] Period of deputation including period of deputation[including short term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of three years extendable upto five years. The maximum age limit for appointment by deputation [including short term contract] shall be not exceeding 56 years as on the closing date of the receipt of application.

### **Eligibility Conditions for appointment to the post of Personal Assistant**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4200

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Pubic Sector Undertakings or Autonomous and Statutory bodies:

(a) (i) holding analogous post on regular basis in the parent cadre/department; or

(ii) with six years' service in the grade of Stenographers rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.5200-20200/- with GP Rs.2800/- or equivalent in the parent Cadre or Department; or

(iii) with ten years' service in the grade of Stenographers rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.5200-20200/- with GP Rs.2400/- or equivalent in the parent Cadre or Department; and

(b) Possessing a Bachelor's Degree from a recognized University or equivalent.

Note: [i] Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

**Eligibility Conditions for appointment to the post of Assistant**

Pay Band and Grade Pay or pay Scale : PB-2 Rs.9300-34800 + Grade Pay Rs.4200

Method of recruitment : Deputation (ISTC)

Eligibility : Officers from the Central Government or State Governments or Union Territories or Public Sector Undertakings or Autonomous and Statutory bodies:

(a) (i) holding analogous posts on regular basis in the parent cadre or department; or  
(ii) with six years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.5200-20200/- with GP Rs.2800/- or equivalent in the parent Cadre or Department; or

(iii) with ten years' service in the grade rendered after appointment thereto on a regular basis in the pay band PB-2 Rs.5200-20200/- with GP Rs.2400/- or equivalent in the parent cadre or department ; and

(b) Possessing a Bachelor's Degree from a recognized University or equivalent.

Note: [i] Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications.

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